

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1423**  
ANSWERED ON 12.02.2021

MAKING PMSBY MANDATORY UNDER MGNREGS

1423 SHRI HARNATH SINGH YADAV:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government proposes to make Pradhan Mantri Suraksha Bima Yojana(PMSBY) mandatory for all Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) workers in the country;
- (b) if so, the details thereof;
- (c) whether Government proposes to add/start any new programmes/schemes for the welfare of MGNREGS workers; and
- (d) if so, the details thereof?

**ANSWER**  
MINISTER OF RURAL DEVELOPMENT  
(SHRI NARENDRA SINGH TOMAR)

(a)&(b): Para 27 of Schedule-II of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (Mahatma Gandhi NREG Act, 2005), envisages that *“If a person employed under the Scheme meets with death or becomes permanently disabled by accident arising out of and in the course of employment, he or his legal heirs, as the case may be, shall be paid by the implementing agency an ex gratia as per entitlements under the Aam Aadmi Bima Yojana or as may be notified by the Central Government”*. In June 2017, Government has converged Aam Aadmi Bima Yojana with Pradhan Mantri Jeevan Jyoti Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY).

(c): No, Sir.

(d): Does not arise.

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